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- (d) if so, the details thereof; and
- (e) the number of fertilizer industries likely to be setiup under public and private sector during the Eighth Five Year Plan period in the courtry particularly in Rajasthan and Orissa and the production of target fixed therefor?

THEMINISTEROF STATE IN THE MINISTRY OF **CHEMICALS** AND FERTILIZERS (SHRI CHINTA MOHAN) : (a) As a part of the Eighth Five Year Plan, it is proposed to set up new units and also expand existing units, besides modernisation, rehabilitation and retrofitting of exiting plants, for increasing the production of various types of fertilizers including urea.

As regards muriate cf potash, there are no knewn source cf potash in India and hence the same has to be imported fully.

- (b) It is proposed to increase the production of fertilizers *in* the plants located at ViJaipur, Jagdishpur, Aonla, Kandla, Hazira an Thai. The existing plants of MFL at Madras and FACT at Cochin are also proposed to be expanded. The netiofit possibilities of DAP plants exist in SPIC, ZAC, GSFC at Skka, Godava/ Fertilizers, HLL, PPL and MCF.
- (c) and (d) Ths Private sector is presently operating a number of fertilizer units and will continue to participate in expension of product*'on of fertilizers in future. Presently, no licence is required for producing fertilizers.
- (t) The Eighth Five Year Plan is yet to be finalised and full details will be available only after its finalisation. However, if all the proposals materiahse, the installed capacity of nitrogen and phosphates at the end of the Eifhth Five Year Plan would attain a level of 113.17 lakh tonnes and 37.67 lakh tonnes, respectively, as against the present level of 82.50 lakh tonnes and 27.51 lakh tonnes, respectively. In Raiashthan, a new grass-root Urea plant is being set up at Gadepan in the private sector

with a capacity to produce 2250 tonnes per day of urea. In Orissa, it is proposed to consider retrofit of DAP plant of Praradeep Phosphates Limited.

Fair Price Shops in the States

424. SHRI RAMACHANDRAN LAI: Will the PRIME MINISTER be pleased to state:

- (a) the number of Fair Price Shops existing in the country Statewise as part of the Public Distrbu-tion System; and
- (b) the number of artcles sold in these Fair Price Shops?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) A statement is attached (*See* below)

(b) Commodities such as rice, wheat, levy sugar, imported edible oils, kerosene and soft coke are al-loted to the State Governments/UT Adminitsrations for distribution to the consumers in thier respective jurisdiction. The State Government have been advised to include on their own, additionat commodities of mass consumption, such as tea, iodised salt, Some pulses and soap. Governments/UT Administrations distributing 'tems such as pulses, exercise books, match boxesi tea, soaps, salt etc. using the network of PDS outlets. Statement

No. of fair Price Shops as reported by the State Governments and UT Administrations as on 30-6-1992

Name of the States/ UTs	No. of Fair Price Shops
1	2
Andhra Pradesh	96892
Arunachal Pradesh .	621
Assam	26153
Bihar	44259

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19 Willen Illiswers	[10/10/17
1	2
Goa	2 569
Gujarat	12292
Haryana	6603
Himachal Pradesh .	3246
Jammu & Kashmir	2616
Karnataka	17041
Kerala	13021
Madhya Pradesh	23875
Maharashtra	35442
Manipur	1699
Meghalaya	3396
Mizoram	849
Nagaland	473
Orissa	21871
Punjab	10421
Rajasthan	15020
Sflckim	1279
Tamilnadu	21968
Tripura	1211
Uttar Pradesh	73036
West Bengal .	20006
A & N Islands	310
Ghandigarh	300
D & N Haveli	59
Delhi	3571
Lakshadeep .	32
Pondicherry .	358
Total .	397429

प्रदेश में सार्वजनिक वितरण उत्तर

425 श्री ईश दस बादव : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि

प्रदेश में सार्वजनिक वितरण प्रणाली ठीक ढंग से कार्य नहीं कर रही है;

(ख) अदि हां, तो राज्य में राशन की दुकानों के कार्यकरण के संबंध में सरकार को जिलाबार कितनी शिकायतें प्राप्त हुई हैं ;ग्रीर

(ग) सरकार द्वारा की गईं कार्यवाहीका ब्यौराक्या है ?

ग्रामक्षेण विकास मंत्रालय में राज्य मंझी (श्री जी० वेकटस्वामी): (क) उत्तर प्रदेश सरकार से सार्वजनिक वितरण प्रणाली के कार्य में अव्यवस्था की कोई विशिष्ट सूचना प्राप्त नहीं हुई है। में सार्वजनिक वितरण प्रणाली बिक्री केन्द्रों के विशाल तंत्र के माध्यम से राज्य सरकारों/संघ प्रशासनों द्वारा प्रति वर्ष बड़ी माला में सार्वजनिक वितरण प्रणाली की वस्तुर्वे वितरित की जाती हैं। किसी किसी स्थान पर कभार होने स्थानीय वाली गड़बड़ से पूरी तरह इंकार नहीं किया जासकता।

(ख) श्रौर (ग) सार्वजनिक वितरण प्रणाली के कार्य के संबंध में शिकायतों की सुनवाई संबंधित राज्य सरकारें करती हैं उन पर निर्णय करने के लिये सक्षम हैं। राज्यों/संघ राज्य क्षेत्रों में उचितदर दुकानों ग्रादि के कार्यश्रादि के बारे में ग्रलग-अलग शिकायतों की सूचना केन्द्रीय सरकार के मंत्रालय में नहीं रखी जाती।

426, [Transferred to the 6th March

Supply of essential commodities to Kerala

427. SHRI E. BALANANDAN: Will the PRIME MINISTER be pleased to state:

(a) the month-wise quantum of rice, other foodgrains, Palmolein and sugar allotted and supplied to each State for distribution under